

SPECIAL BENCH

ITEM NO.128

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP No.18/ALD/2024

CORAM:

- 1. SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 18th July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	RITAJYA INDUSTRY PVT. LTD. V/S ROC, KANPUR
UNDER SECTION	252 (3) OF COMPANIES ACT 2013

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

NONE : *For the Petitioner*
Sh. Pradeep Singh Sisodia, CGSC : *For the ROC, Kanpur*
Sh. Gaurav Mahajan, Sr. S.C. : *For the I.T. Deptt.*

ORDER

- 1. Ld. Counsel representing the Income Tax Department states that the reply has been filed.**
- 2. Ld. CGSC representing the ROC seeks and is granted two weeks time for filing reply by serving an advance copy to the other side.**
- 3. Let the matter be adjourned for further hearing before the Regular Bench on 8th August, 2024.**

**-Sd-
(Ashish Verma)
Member (Technical)**

**-Sd-
(Manni Sankariah Shanmuga Sundaram)
Member (Judicial)**

18th July, 2024

*Kavya Prakash Srivastava
(Stenographer)*